

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1671(KB)2018
IA(I.B.C)/1384(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	ORIENTAL BANK OF COMMERCE VS RDH TECHNOLOGIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (hybrid) Mode

Ms. Urmila Chakraborty, Adv.

] For Liquidator

Ms. Nimisha Agarwal, Adv.

Mr. Umesh Poddar, Liquidator

ORDER

1. Ld. Counsel/Professional for the liquidator present.
2. IA(I.B.C)/1384(KB)2024
 - c. This IA has been file by liquidator for placing on record the Progress Report which is at Page No.20 onwards. This IA is accompanied by an affidavit of liquidator which is at page no.11-12. The Progress Report is taken on record and this IA is accordingly allowed and disposed of.
3. List this matter on **23.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**